

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.2703/2016

New Delhi this the 10th day of August, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)**

Prem Raj Meena, age about 47 years
S/o Shri Mishri Lal Meena,
Trackman working under Senior Section
Engineer, Northern Rly. Station, Old Delhi Jn.,
R/o Q.No.P-24G, Mori Gate Railway Colony,
Delhi-110006

- Applicant

(By Advocate: Mr. Gaya Prasad)

VERSUS

1. Union of India through
General Manager,
Northern Railway,
Head quarter office, Baroda House,
New Delhi

2. Divisional Railway Manager,
Northern Railway, Delhi Division,
State Entry Road, New Delhi

- Respondents

ORDER (Oral)

Mr. V. Ajay Kumar, Member (J):

Heard the learned counsel for the applicant.

2. The applicant, who is working as Trackman in the respondents Northern Railway, filed the OA seeking the following reliefs:-

- i. to allow the O.A. with the direction to the Respondents to consider the case of the Applicant for change of category from the post of Trackman to Parcel Porter as per Railway Policy/Circular and post him as Parcel Porter, has not been considered so far, the Applicant was eligible in all respects.
- ii. to pass any other order/orders which deem fit and proper in the interest of justice."

3. It is also submitted that the applicant made number of representations, including Annexure-12 representation dated 13.02.2015 ventilating his grievance to the respondents. However, the respondents have not passed any order thereon till date.

4. In the circumstances, the O.A. is disposed of without going into the merits of the case, by directing the respondents to consider the representations of the applicant, including the representation dated 13.02.2015 and to pass an appropriate speaking and reasoned order thereon within 90 days from the date of receipt of copy of this order, in accordance with law. No costs.

Let a copy of this O.A. be enclosed to this order.

(Dr. B.K. Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)

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